GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 959 TO BE ANSWERED ON 14.12.2022

MALNUTRITION AMONG CHILDREN

959. SHRI S. SELVAGANABATHY:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of the steps taken by Government to tackle the problem of malnutrition among children;
- (b) the details of financial assistance provided by Government in this regard during the last three years, State-wise/UT-wise including Puducherry; and
- (c) the steps taken by Government during the last three years to provide nutritious diet to the children as per the international norms?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) Government has accorded high priority to the issue of malnutrition and is making serious efforts to improve the nutritional status of children in the country. POSHAN Abhiyaan, a flagship scheme of the Government was launched in 2018 to address the malaise of malnutrition by adopting a synergised and result oriented approach. Further, to address various policy and systemic needs, the Integrated Child Development Scheme and Anganwadi Services schemes were re-evaluated in respect of programme design, implementation process, outcome and impact and for re-assessing the relevance of the programme in achieving its aims and goals. The efforts under the Supplementary Nutrition Programme under Anganwadi Services, Scheme for Adolescent Girls and POSHAN Abhiyaan have been re-aligned as 'Saksham Anganwadi and POSHAN 2.0' for maximizing nutritional outcomes.

Poshan 2.0 focuses on Maternal Nutrition, Infant and Young Child Feeding Norms, Treatment of MAM/SAM and Wellness through AYUSH. It rests on the pillars of Convergence, Governance, and Capacity-building. POSHAN Abhiyaan is the key pillar for Outreach and covers innovations related to nutritional support, ICT interventions, Media Advocacy and Research, Community Outreach and Jan Andolan. Steps have been taken to improve nutritional quality and testing in accredited labs, strengthen delivery and leverage technology under the 'Poshan Tracker', a robust ICT enabled

platform to improve governance with regard to real time monitoring of provisioning of supplementary nutrition for prompt supervision and management of services.

Under Poshan 2.0, focus is on diet diversity, food fortification, leveraging traditional systems of knowledge and popularizing use of millets. Nutrition awareness strategies under Poshan 2.0 aim to develop sustainable health and well-being through regional/ local wholesome foods to bridge dietary gaps. A programme to support development of Poshan Vatikas at Anganwadi centers to meet dietary diversity gaps leveraging traditional knowledge in nutritional practices has also been taken up.

- (b) The details of financial assistance provided by Government under the Anganwadi services and Poshan Abhiyaan during the last three years, State-wise/UT-wise including Puducherry are at Annexure-I & II.
- (c) Nutritional support is provided to children (6 months to 6 years) under the Supplementary Nutrition Programme of Anganwadi Services, a component of Saksham Anganwadi and Poshan 2.0. Supplementary Nutrition is provided to children as per the age-specific nutritional norms specified under Schedule-II of the National Food Security Act in order to bridge the gaps in the intake of nutrients.

Further, under Poshan 2.0, focus is on diet diversity, food fortification, leveraging traditional systems of knowledge and popularizing use of millets. Nutrition awareness strategies under Poshan 2.0 aim to develop sustainable health and well-being with focus on local, wholesome foods to bridge dietary gaps. To encourage diet-diversity and consumption of wholesome local produce, around 4.35 lakhs poshan vatikas have been developed at AWCs. Further, as per the Scheme Guidelines for Saksham Anganwadi and Poshan 2.0, local dietary inputs and fresh produce (green vegetables, fruits, medicinal plants and herbs), fortified rice and millets have to be actively encouraged in prescription of meals to be served to different categories of beneficiaries under the scheme to promote health, wellness and immunity and to manage anemia. In FY 2021-22, 7.34 lakh MT of fortified rice was allocated to States. This year till date, 9.32 lakh MT has been allocated.

Considering the Nutritional quality of Millets MWCD, all States/UTs have been advised to incorporate millets in the recipes to enhance the nutritional quality of the meal provided under Supplementary Nutrition programme of Anganwadi Services. Under Guidelines for Mission Poshan 2.0, it has been advised to mandatorily incorporate millets in Supplementary Nutrition at least once a week.

Fund Released Under Anganwadi Services for last three years

	State/UTs	Fund released during 2019-20 (Rupees in Lakhs)		
SI. No.		SNP	ICDS (GENERAL)	
		Funds released	Funds released	
1	ANDHRA PRADESH	32726.24	29729.92	
2	BIHAR	76100.71	47936.4	
3	CHHATTISGARH	20930.7	24932.85	
4	GOA	826.38	684.14	
5	GUJARAT	33671.97	32422.06	
6	HARYANA	4205.09	13106.67	
7	JHARKHAND	22959.33	19206.2	
8	KARNATAKA	42657.55	31421.97	
9	KERALA	14085.21	17534.3	
10	MADHYA PRADESH	71534.93	45572.99	
11	MAHARASHTRA	78949.43	50087.82	
12	ODISHA	49466.82	33428.03	
13	PUNJAB	5346.54	13993.14	
14	RAJASTHAN	29913.62	28231.53	
15	TAMIL NADU	37341.72	25108.19	
16	TELANGANA	22519.69	21987.17	
17	UTTAR PRADESH	148686.46	82387.61	
18	WEST BENGAL	59862	51068.97	
19	DELHI	4425.64	8573.36	
20	PUDUCHERRY	0	453.16	
21	HIMACHAL PRADESH	7655.5	16651.3	
22	JAMMU & KASHMIR	2341.36	28275.8	
23	UTTARAKHAND	13308.15	16103.22	
24	ANDAMAN & NICOBAR	327.44	802.54	
25	CHANDIGARH	705.52	622.16	
26	D. & NAGAR HAVELI	185.75	375.9	
27	DAMAN & DIU	139.88	121.59	
28	LAKSHADWEEP	55.14	71.84	
29	ARUNACHAL PRADESH	2332.96	9472.2	

30	ASSAM	49541.69	57539.63		
31	MANIPUR	4980.21	10678.57		
32	MEGHALAYA	11582.97	6624.75		
33	MIZORAM	2041.49	2566.79		
34	NAGALAND	7390.27	7636.36		
35	SIKKIM	291.42	1636.62		
36	TRIPURA	7028.04	8849.84		
Total	1	866117.82	745895.59		
		Fund released during 2020-21 (Rupees in Lakhs)			
S. No.	State/UTs	SNP	ICDS (GENERAL)		
		Funds released	Funds released		
1	ANDHRA PRADESH	37135.93	32145.17		
2	BIHAR	85607.81	41451.77		
3	CHHATTISGARH	24593.07	25841.06		
4	GOA	858.8	1165.27		
5	GUJARAT	33671.97	27761.28		
6	HARYANA	5919.04	12194.63		
7	JHARKHAND	26033.9	19750.86		
8	KARNATAKA	41000	27641.75		
9	KERALA	13049.61	18941.99		
10	MADHYA PRADESH	74405.7	47631.89		
11	MAHARASHTRA	66330.71	52452.49		
12	ODISHA	50299.05	34353.21		
13	PUNJAB	4341.15	12687.89		
14	RAJASTHAN	34894.46	28231.15		
15	TAMIL NADU	39022.39	22048.8		
16	TELANGANA	21522.15	18408.88		
17	UTTAR PRADESH	139063.6	59495.34		
18	WEST BENGAL	65848.2	38757.05		
19	DELHI	6539.81	3547.26		
20	PUDUCHERRY	0	424.39		
21	HIMACHAL PRADESH	6919.79	18632.28		
22	JAMMU & KASHMIR	4629.5	24272.52		
23	UTTARAKHAND	14629.43	17820.82		
24	ANDAMAN & NICOBAR	406.43	1119.01		
25	CHANDIGARH	633.26	594.07		
26	D. & NAGAR HAVELI & DAMAN & DIU	410.11	491.43		
27	LADAKH	554.23	1885.98		

28	LAKSHADWEEP	90.99	113.44	
29	ARUNACHAL PRADESH	3708.17	4420.82	
30	ASSAM	54495.86	52880.27	
31	MANIPUR	10697.3	6686.14	
32	MEGHALAYA	11648.95	6044.17	
33	MIZORAM	2288.18	5104.16	
34	NAGALAND	8232.9	6688.44	
35	SIKKIM	336.42	2093.06	
36	TRIPURA	6503.02	8734.45	
Total	·	896321.89	682513.19	

SI. No.	Change (UT-	Fund released during 2021-22 (As on 31.03.2022) (Rs. in lakhs)		
	State/UTs	SNP	ICDS (GENERAL)	
		Funds released	Funds released	
1	ANDHRA PRADESH	38268.02	36192.36	
2	BIHAR	88368.99	69074.08	
3	CHHATTISGARH	26771.73	33742.69	
4	GOA	440.88	642.68	
5	GUJARAT	50526.47	32817.5	
6	HARYANA	5919.04	11384.31	
7	JHARKHAND	17595.38	17702.39	
8	KARNATAKA	58102.1	42268.09	
9	KERALA	19083.19	19714.48	
10	MADHYA PRADESH	55338.77	53208.14	
11	MAHARASHTRA	105239.33	66099.6	
12	ODISHA	49454.24	44205.33	
13	PUNJAB	4530.36	33821.32	
14	RAJASTHAN	31399.25	36865.38	
15	TAMIL NADU	36337.1	29201.03	
16	TELANGANA	24680.58	23552.1	
17	UTTAR PRADESH	139063.6	100914.99	
18	WEST BENGAL	32924.1	33911.12	
19	DELHI	7825.24	5465.76	
20	PUDUCHERRY	0	277.8	
21	HIMACHAL PRADESH	5766.4	19032.34	
22	JAMMU & KASHMIR	3458.83	37114.91	
23	UTTARAKHAND	15276.48	20088.77	
24	ANDAMAN & NICOBAR	203.22	1248.96	
25	CHANDIGARH	702.83	704.95	
26	D. & NAGAR HAVELI & DAMAN & DIU	410.11	523.28	

27	LADAKH	277.12	1190.35
28	LAKSHADWEEP	146.33	63.9
29	ARUNACHAL PRADESH	4725.67	12357.17
30	ASSAM	69759.55	62230.33
31	MANIPUR	8588.77	14303.27
32	MEGHALAYA	11051.14	6281.68
33	MIZORAM	1862.77	3315.32
34	NAGALAND	8232.75	7232.43
35	SIKKIM	303.22	2269.84
36	TRIPURA	6883.37	11789.1
	Total	929516.93	890807.75
	29 30 31 32 33 34 35	28 LAKSHADWEEP 29 ARUNACHAL PRADESH 30 ASSAM 31 MANIPUR 32 MEGHALAYA 33 MIZORAM 34 NAGALAND 35 SIKKIM 36 TRIPURA	28 LAKSHADWEEP 146.33 29 ARUNACHAL PRADESH 4725.67 30 ASSAM 69759.55 31 MANIPUR 8588.77 32 MEGHALAYA 11051.14 33 MIZORAM 1862.77 34 NAGALAND 8232.75 35 SIKKIM 303.22 36 TRIPURA 6883.37

Annexure-II

State/UT wise statement of funds released under POSHAN Abhiyaan

Amount in **₹lakhs**

Sl.No	States/UTs	Central Funds released in 2019-20	Central Funds released in 2020-21	Central Funds released in 2021-22
1	A & N ISLANDS	307.62	100	518.98
2	ANDHRA PRADESH	13296.52	889.71	0
3	ARUNACHAL PRADESH	1006.62	99.6	0
4	ASSAM	14171	987.04	0
5	BIHAR	25465	1835.48	0
6	CHANDIGARH	353	107.2	122.66
7	CHHATTISGARH	0	839.58	0
8	D & N HAVELI and DAMAN & DIU	878.14	0	0
9	DELHI	0	174.35	0
10	GOA	0	20.19	0
11	GUJARAT	14863	0	0
12	HARYANA	0	415.39	0
13	HIMACHAL PRADESH	0	0	0
14	JAMMU & KASHMIR	1238.29	492.24	0
15	JHARKHAND	0	0	0
16	KARNATAKA	7967.39	1054.58	0
17	KERALA	0	2679.61	0
18	LADAKH	0	118.768	0
19	LAKSHADWEEP	126.75	100	0
20	MADHYA PRADESH	0	1554.16	0
21	MAHARASHTRA	33061.47	1767.776	0

22	MANIPUR	0	184.16	0
23	MEGHALAYA	2802.8	94.336	0
24	MIZORAM	1498	0	753.48
25	NAGALAND	2298.17	1550.11	360.12
26	ODISHA	0	0	12842.35
27	PUDUCHERRY	497	13.68	0
28	PUNJAB	0	0	0
29	RAJASTHAN	8941	0	0
30	SIKKIM	923	20.928	0
31	TAMIL NADU	11509	0	0
32	TELANGANA	7003	571.2	0
33	TRIPURA	0	162.32	0
34	UTTAR PRADESH	16166	2779.49	0
35	UTTARAKHAND	7086	321.07	0
36	WEST BENGAL	0	1911.7	0
	Total	171458.77	20844.66	14597.59